

Seventeenth Loksabha

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Title: Made a statement regarding Government Business during the week commencing on the 6th December, 2021.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Mr. Speaker, Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 6th December, 2021 may consist of:-

Consideration of any items of Government Business carried over from today's Order Paper: (It contains consideration and passing of the National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021).

Discussion on Statutory Resolution seeking disapproval of the Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 2021 (No. 8 of 2021) promulgated by the President of India on 30th September, 2021 and consideration and passing of the Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2021, after its introduction – to replace an Ordinance.

Discussion on Statutory Resolution seeking disapproval of the Central Vigilance Commission (Amendment) Ordinance, 2021 (No. 9 of 2021) promulgated by the President of India on 14th November, 2021 and consideration and passing of the Central Vigilance Commission (Amendment) Bill, 2021, after its introduction – to replace an Ordinance.

Discussion on Statutory Resolution seeking disapproval of the Delhi Special Police Establishment (Amendment) Ordinance, 2021 (No. 10 of 2021) promulgated by the President of India on 14th November, 2021 and consideration and passing of the Delhi Special Police Establishment (Amendment) Bill, 2021, after its introduction – to replace an Ordinance.

Consideration and passing of the High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2021.

Consideration and passing of the Surrogacy (Regulation) Bill, 2019, as passed by Lok Sabha and as reported by Select Committee, after it is passed by Rajya Sabha.

Discussion and Voting on Second Batch of Supplementary Demands for Grants for the year 2021-22 and introduction, consideration and passing of the related Appropriation Bill, after their presentation.
